

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2469
ANSWERED ON:28.03.2012
SOCIAL AUDIT OF WELFARE SCHEMES
Baitha Shri Kameshwar

Will the Minister of PLANNING be pleased to state:

- (a). whether the Government is considering to conduct social audit of the various welfare schemes implemented in the country under the social sector;
- (b). if so, the details thereof; and
- (c). if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

a) to (c): The Government is committed to bring transparency in the implementation of its programmes through Social Audit mechanism. The Planning Commission initiated the process in the year 2008 and suggested that Social Audit mechanism could be included in the Guidelines of monitoring of Flagship Programmes of the Government of India. Also, in the year 2009, the Letter of Ministry of Rural Development (MoRD) addressed to the chief Secretaries of all States regarding enforcement of Social Audit under MNREGA and the Advisory issued by the Ministry of Panchayati Raj for activity mapping of all CSS and ACAs was circulated to all the Union Ministries/ Departments. The Ministry of Rural Development in order to check irregularities in the implementation of MNREGA (Mahatma Gandhi National Rural Employment Guarantee Act) has accorded utmost importance to the organization of social audits by the Gram Panchayats and issued instructions to the States to make necessary arrangements for the purpose. Modifications have been made in para 13 of schedule-I of the Act to provide for procedures on conducting social audits. MoRD has also issued instructions to the State Governments for enforcement of the new Social Audit provisions under MNREGA.